

Subject: **Q30. Stakeholders may also provide their comments on any other issue relevant to the present consultation.** Date: 09/04/19 08:26 PM
To: vk.agarwal@traf.gov.in, arvind@traf.gov.in From: deepish babu <deepishbabu@gmail.com>

Hi,

I am an LCO from Kochi, Kerala. Having a connectivity of 900 Siti Cable customers. Am almost at the stage of shutting down my business due to the new rule implemented by TRAI.

Earlier before implementing this Prepaid System, My billing was 200/month. Out of which i had to pay Rs. 41 to the MSO including the pay channel rates and Taxes. Now after implementing this new tariff order I need to pay Rs. 61 to the MSO for the base package itself. And which has put a huge burden on me to move on with the high salaries to employees and high Electricity bills.

Here is a split up of the income and expenditure:

Income for 900 Boxes approximately is Rs. 190000/month

Expenses:

MSO Share: 88000/-

Office Rent : 8000/-

Electricity Bills : 8000/-

Salaries for 4 Employee : 52000/-

Other Expenditure : 15000/- (Which includes Petrol and Maintenance)

Total : 171000/-

Kindly request TRAI to re-study the rules implemented.

Regards,
Deepish Babu